

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No.510/2013 in
OA No.433/2012

New Delhi this the 21st day of March, 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Inspector Jai Kishan, S/o Sh. Srichand
R/o B-2, Type-IV
Delhi Police Residential Complex
Sector-16B, Dwarka, New Delhi.
2. Inspector Ved Bhushan
S/o Late Sh. Chander Dutta Sharma
R/o C-1, Type-III
PS Darya Ganj.Applicants

(By Advocate: Shri M.K. Bhardwaj)

Versus
UOI & Ors. through

1. Sh. Anil Goswami, Secretary
Ministry of Home Affairs
Govt. of India, North Block
New Delhi.
2. Sh. Dr. S.K. Sarkar
Secretary, Ministry of Personnel
& Public Grievances, DOP&T, North Block
New Delhi.
3. Sh. Prof. D.P. Agarwal
Chairman-cum-Secretary
UPSC, Dholpur House
Shahjahan Road, New Delhi.
4. Sh. B.S. Bassi, Commissioner of Police
PH, Headquarter
I.P. Estate, New Delhi. ..Respondents

(By Advocate: Shri Vaibhav Pratap Singh for Shri R.N. Singh)

ORDER (ORAL)**Justice Permod Kohli:**

Compliance affidavit has been filed. The directions are admitted to be complied with. Proceedings dropped. In the event the applicants are still aggrieved, they may seek remedial measures.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

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